

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Criminal Revision No.1070 of 2012

Shiv Prasad Choubey **Petitioner**
Versus
State of Jharkhand and Anr. **Opposite Parties**

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioner : Ms. Nalini Jha, Adv.
For the State : Mr. Suraj Verma, Adv.
For the O.P. No.2 : Mr. Sanjay Kumar, Adv.

Through Video Conferencing

06/08.09.2021 As the Court's time is over, post this case tomorrow i.e.,
on 09.09.2021 for the arguments of the learned counsels for the
opposite parties.

(Anubha Rawat Choudhary, J.)